

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NEXANT INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	NEXANT INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11 April 2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES - PUNE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U72900PN2018FTC175942
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	NEOLOGIC, 1ST FLOOR, S/NO.105/1/1, OPP HOTEL ORCHID MUMBAI BANGLORE BYPASS, BANER PUNE MH 411045 IN
6.	LIQUIDATION COMMENCEMENT DATE IN RESPECT OF CORPORATE PERSONS	17 February 2023

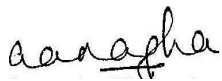
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: ANAGHA ANASINGARAJU ADDRESS: 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE – 411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 020-25466265/65204591 REGISTRATION NO: IBBI/IPA-002/IP-N00247/2017-18/10732 AFA Validity till 23 November 2023
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19 March 2023

Notice is hereby given that the NEXANT INDIA PRIVATE LIMITED has commenced voluntary liquidation on 17 February 2023.

The stakeholders of NEXANT INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 19 March 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anagha Anasingaraju
Liquidator

Date: 20 February 2023

Place: Pune